COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 121 OF 2015

Dated: 20th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Sasan Power Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. SajanParrayya, Sr. Adv.

Mr. Vishrov Mukherjee Mr. JanmaliManikala

Counsel for the Respondent(s) : Mr. G. Umapathy

Ms. R. Mekhala for R-2

Mr. Rajiv Srivastava for R-3 to 6

Mr. Bipin Gupta

Mr. Sunil Bansal for R-7 to 9

Mr. Rahul Dhawan

Mr. Mohit Aggarwal for R-11 & 12

Ms. Parichita Chowdhury

h/f Ms. Swapna Seshadri for R-13

Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Ms. Swapna Seshadri for R-14

ORDER

Learned counsel appearing for the Appellant and the Respondents submitted that they will file written submissions before the next date of hearing.

The submissions of the learned counsel for the Appellant and the Respondents, as stated above, are placed on record. They are permitted to file their respective written submissions on or before 14-9-2018, after serving copy on the other side.

List the matter for hearing on <u>14-9-2018</u> as agreed by the learned counsel appearing for the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member